

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 231 of 2020**

**In the matter of:**

**Quippo Energy Ltd.**

**....Appellant**

**Vs.**

**Soundaraja Mills Ltd.**

**....Respondent**

**Present:**

**Appellant: Present but appearance not marked.**

**Respondent: Mr. G. Ananda Selvam and Mr. G. Kanimozhi,  
Advocates**

**ORDER**

**06.02.2020:** At request of the Learned Counsel for the Appellant, the matter is adjourned to **7<sup>th</sup> February, 2020** under the caption 'For Admission (Fresh Case)'.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

ha/nn